(a) the number and location of the customs notified shops in Hyderabad and Secunderabad:

(b) whether Government are aware of illegal customs notified shops in Hyderabad and Secunderabad;

(c) if so, the measures taken to curb them; and

(d) the articles generally made available to the public through these customs notified shops?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): (a) Number of Customs notified shops located in Hyderabad and Secunderabad are 132 and 52 respectively.

(b) and (c). Government is aware that certain shops illegally operating as customs notified shops have sprouted in the twin cities of Hyderabad and Secunderabad. Raids have been conducted on such illegal shops from time to time on the basis of specific intelligence and the goods displayed in them have been seized. The number of such premises raided and the value of goods seized from them during the last three years are given in the table below:---

Year	Number of premises raided	Value of goods seized (Rs. in lakhs)	
1987	32	9.86	
1988	43	10.41	
1989 (upto Ju	20 ne)	4.19	

The seizure cases are adjudicated and where appropriate the confiscation of the seized goods is detected and the persons concerned penalized.

(d) The articles made available to the public through Customs notified shops are: Electronic items, calculators, wrist watches, cosmetics, textiles and other miscellaneous consumer goods.

Fast Passenger Train between Trivandrum Kottayam

599. SHRIT. BASHEER: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received any request from Kerala Government to introduce a new computer fast passenger train between Trivandrum and Kottayam; and

(b) if so, the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) No found feasible due to operational and resource constraints.

Development of Irinjalakkuda Railway Station (Kerala)

600. SHRI K. MOHANDAS: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to